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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

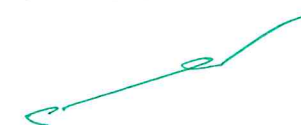
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 134/BB/ 2017	-	For clarify- cation	Rule-6 of IB	K.R. Prabhu Vs Scorpio Engineering Pvt. Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	VIKRAM PHADKE 9900643470	Operational Creditor / Petitioner	

ORDER

Counsel for Petitioner is present. He requested time to consult the party and to inform the Tribunal whether to delete 2nd Respondent/Company from the array of Respondents to proceed against R1 Company. List it on 19/12/2017.


Member (T)


Member (J)